

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 515 of 1998.

Thursday this the 4th day of June 1998.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Mariamma P.A.,
W/o Ravindra A.,
Avikkara House, Kanhangad H.P.O.,
Pin. 671 315. .. Applicant
(By Advocate Mr. Sree Prakash K. Nair)

Vs.

1. The Chief Post Master General,
Kerala Circle, Thiruvananthapuram,
Pin. 695 033.
2. Superintendent of Post Offices,
Kasaragod Division, Kasaragod.
3. Sub Divisional Inspector of
Post Offices, Kanjangad Division,
Kanjangad. .. Respondents

(By Advocate Shri Thomas Mathew Nellimootttil, ACGSC)

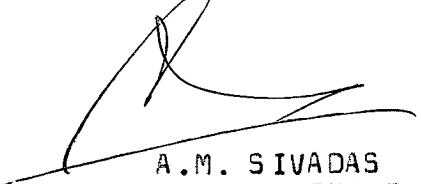
ORDER

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for the applicant submits that
he wishes to withdraw the Original Application and
he prays for leave to withdraw the same. Leave
granted.

2. Application is dismissed as withdrawn. No costs.

Dated the 4th June 1998.


A.M. SIVADAS
JUDICIAL MEMBER


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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